

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1759/2006

(From the judgement and order dated 25/01/2006 in CRLA No. 302/2005 of The HIGH COURT OF BOMBAY)

ANIL MURLIDHAR DESHMUKH

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for bail and office report)

WITH SLP(Crl) No.1951/2006

(With appln. For bail)

Date: 21/04/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. Uday U. Lalit, Sr. Adv.

Mr. Chinmay Khaladkar, Adv.

Mr. S.K. Nandy, Adv.

Mr. Shivaji M. Jadhav, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

(RAVI P. VERMA)

Court Master

(VEERA VERMA)

Court Master